

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH PUNE



APPEAL NO. 133 OF 2024.

RAMA LADU GOVEKAR & ORS.

... APPELLANTS.

V/S.

THE GOA COASTAL ZONE
MANAGEMENT AUTHORITY
& OTHERS.

... RESPONDENTS.

**AFFIDAVIT IN REJOINDER ON
BEHALF OF THE APPELLANTS TO
THE REPLY AFFIDAVIT DATED
17/10/2024 FILED BY THE
RESPONDENTS NO. 1, GCZMA.**


I, Umesh Govekar, son of Late Laximan Govekar, 47 years of age, Indian National, Resident of H. No. 749, Maima Vaddo, Nerul, Bardez, Goa, 403114, the Appellant no. 2 herein, do hereby on solemn affirmation state and submit as under: -

②

1. I say that I have received the reply Affidavit dated 17/10/2024 and in response to the same I crave leave to file the present rejoinder.
2. I say that nothing may be deemed to have been admitted for want of specific denial and which is contrary to the case set out by the Appellants in the Appeal.
3. I say that the Respondent No. 1 in their reply, more specifically at Para 6 and 7 have made a statement on oath that the Appellants have not proved that they are carrying out fishing activities and no permission to that effect has been produced on record. Further, statement has been made that the Appellants are not into fishing activity. I say that the said statement at Para 6 and 7 are entirely incorrect and contrary to the record. In fact, the said statement is contrary to the conclusion drawn by the Respondent no. 1 in the Impugned Order dated 08/04/2024 itself. The Respondent No. 1 in the



Impugned Order have specifically recorded that the Respondents have produced fishing Receipts obtained from the Fisheries Department, Certificate of Registration and Certificate of License of fishing boat. Thus, the statement in the reply is without verifying records maintained by the Respondent No. 1 including the reply filed by the Appellants.

- 
4. I say that after filing of the Appeal the Appellants have discovered additional documents in support of their case. These documents were found only recently and hence could not be placed on record either before this Hon'ble Tribunal at the time of filing of the Appeal nor before the Respondent no. 1.
 - i. I say that reliance is placed on the receipt dated 18/11/1973 issued by the Comunidade of Nerul to Madhu Rama Govekar (father of Appellant No. 3) confirming receipt of rent towards Survey No. 120 of village Nerul. This Receipt proves that the

④

land was in possession of the Appellants family even prior to 1973 and that they were engaged in fishing activity. The engagement in fishing activity is family occupation and has been passed on from generation to generation. The Appellant are thus traditional fisher folks/ fishermen.

Copy of the said receipt dated 18/11/1973 is hereto marked and annexed as "ANNEXURE-A1"

- ii. Notice dated 21/04/1986 issued by the Directorate of Fisheries calling upon Madhu Rama Govekar father of Appellant No. 3 to renew license of Fishing net "Sea Gill Net" registered under no. MAP-306 for the year 1982-1986. This document shows that the Appellants along with their family members were into fishing activities even prior to the CRZ Regulations of 1991 coming into effect.



Copy of the said notice dated 21/04/1986 is hereto marked and annexed as "ANNEXURE-A2"

- iii. Receipt dated 24/04/1986 issued by the Directorate of Fisheries showing payment towards renewal of registration of "Sea Gill Net".

Copy of the Receipt dated 24/04/1986 is hereto marked and annexed as "ANNEXURE-A3".

- iv. Letter dated 21/02/1995 issued by the Directorate of Fisheries to Appellant No. 3 for completion of facilities for making proposal to the government for sanction of subsidy of Rs. 10,000/-. This subsidy was availed in order to attach outboard motor for the canoe.



⑥

Copy of the Letter dated 21/02/1995 is hereto marked and annexed as "ANNEXURE-A4".

- v. Letter dated 17/05/2000 issued by the Directorate of Fisheries granting Registration No. MFR-306-BAZ to the fishing canoe named "Madhu and Manish" to the Appellant No. 3.

Copy of the Letter dated 17/05/2000 is hereto marked and annexed as "ANNEXURE-A5".

- vi. Certificate issued by the Ovleshwar Fishermen Association confirming Appellant No. 2 as a member of the association with having canoe named "Madhu" with V.C.R. No. IND-GA-01-MM-859 and fishing net gill.

Copy of the said certificate is hereto marked and annexed as "ANNEXURE-A6".



- vii. Receipt dated 10/12/2018 paid by the Appellant No. 2 towards renewal of Sea Gill Net.

Copy of the Receipt dated 10/12/2018 is hereto marked and annexed as "ANNEXURE-A7".

- viii. Receipt dated 18/11/2019, 21/03/2018 by the Directorate of Fisheries towards renewal of Fishing License of the Canoe.

Copy of the Receipt dated 18/11/2019, 21/03/2018 are hereto marked and annexed as "ANNEXURE-A8".

- ix. Receipt dated 27/12/2013 towards the renewal of mechanical fishing canoe. Receipt dated 27/12/2013 for renewal of "Sea Gill Net" license. Receipt dated 15/11/2010 and 21/12/2011 towards renewal of fishing license for motorized/mechanical canoe. Receipt dated



8

15/11/2010, 21/12/2011 and 30/12/2009 for renewal of Sea fill net and receipt dated 21/12/2011 and 30.12/2009 for renewal of fishing canoe. Two Receipts dated 14/12/2015 for renewal of "Sea Gill Net" and renewal of fishing canoe. Two receipts dated 26/12/2014 towards renewal of "Sea Gill Net" and renewal of fishing vessel.

Copy of the said Receipts are hereto marked and annexed as "ANNEXURE-A9 COLLY".

- x. Certificate issued by Ovleshwar Fishermen Assciation in favour of Vanita Govekar wife of Appellant No. 3 Owner of Canoe named "Shree Ganesh" having VRC no. IND-GA-01-MM-1343, registration of Net no. MAP-1421 and type of fishing net "Sea Gill Net".



Copy of the said Certificate is hereto marked and annexed as "ANNEXURE-A10".

- xi. Receipt dated 21/12/2011, 15/11/2010, 27/12/2013, 26/12/2014 and 14/12/2014 towards renewal of Fishing Canoe. Receipt dated 21/12/2011, 26/12/2014 and 14/12/2015 towards renewal of "Sea Gill Net". These receipts are issued by the Directorate of Fisheries to Mrs. Vanita Vasant Govekar, wife of Appellant No. 3.



Copy of the said Receipts are hereto marked and annexed as "ANNEXURE-A11 Colly".

5. I say that from the aforesaid it is clear that the Appellants and their family members are into fishing activities.
6. I say that, I also crave leave to place on record the photographs showing the alleged illegal structures.

(10)

From the photographs it is clear that the structure is used for storing fishing nets. Some photographs also show the license canoe "Madhu" and "Shree Ganesh". The photograph of the lady is of Mrs. Vanita Vasant Govekar wife of Appellant no. 3, selling fish in the Nerul market. There is also a photograph of a vehicle bearing no. GA.03.AH.2214, owned by Mrs. Vanita Vasant Govekar wife of the Appellant no. 3, which is purchased under a scheme of the Department of fisheries under subsidized scheme for the purpose of transporting fish caught by the Appellants.



Copy of the said photographs are hereto marked and annexed as "ANNEXURE-A12 COLLY".

7. I therefore say that the Appellants and their family members are conducting fishing activities and have placed material on record to support the same. The Appellants belong to fishing community and the structures of the Appellants are protected under CRZ

Regulations. It is submitted that fishing community is a protected community under the CRZ Regulations and infact the CRZ Regulations were enacted with a view to protect the fishing community and fishing activity. The same is very clear from the object of the CRZ Regulations. Further, the CRZ Regulation provides for protection of structures of fisher folks/fishermen.

[Handwritten scribble]

- 8. I say that what is stated by me in the above paragraphs from para 1 to 7 is true to the best of my knowledge and based upon documents available with me.

Solemnly affirmed before me)

On this 21st day of November 2024.)

[Handwritten signature]

Deponent

Identified by me.

12

Dsouza

Adv. Roger R. Dsouza Vito.

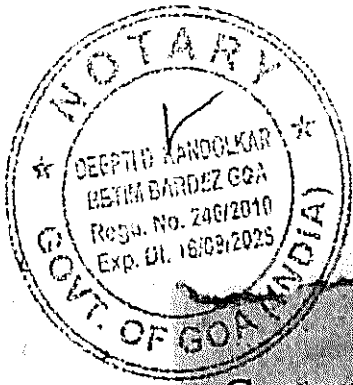


SOLEMNLY AFFIRMED AND VERIFIED
BEFORE ME BY Umesh

Govekar

REG. NO. 6454 DATED 20/11/2024

Govind J. Probe
Advocate & Notary
Panjim-Goa
Reg. No. 137



Comunidade of Near

REGISTRATION No. _____

1) Taluka Bardes 2) Village Near
3) Survey description of the field 1201
4) Area _____
5) Name of the field Mamun Uddo

6) Name of the tenant Madhu Rama Geshm
7) Rent payable Rs 250 per
8) Rent actually recovered during the current year _____
Total rent recovered during the current year _____

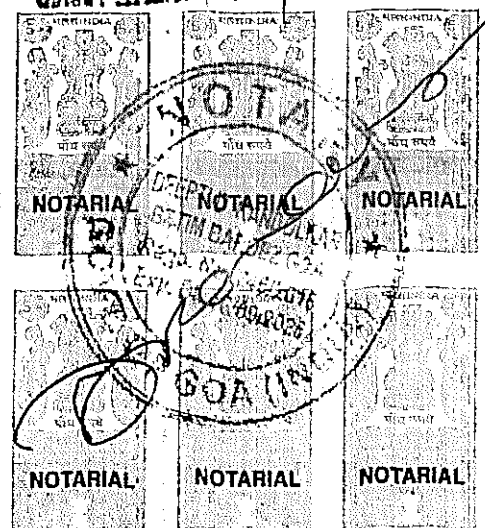
Received today the rent specified in Rs 250 Shri Madhu Rama Geshm
Date 18/11/1973

The President, _____
The Treasurer, No.
The Clerk, _____

Signature or thumb mark of tenant or his authorised agent _____

Mr./Reg. No. 20 / 12023
Qataw: 118 / 2023

Deepthi D. Kandolkar
DEEPTI D. KANDOLKAR
NOTARY AT BETIM BARDEZ,
STATE OF GOA, INDIA.
Reg. No. 246/10



14

ANNEXURE - A2

Ref. No. GNP(DCF-NET) 669 (186-88) DIRECTORATE OF FISHERIES,
Government of Goa, Daman & Diu,
Dayanand Bhandarkar Marg,
Panaji - Goa.

Dated:- 21/4/86

N O T I C E

It has been observed from the records that you have not renewed licence of your fishing net Seagull Net registered under No. MPP-306 in the Block Development Office at Mapsa Beach from the year 1982-86

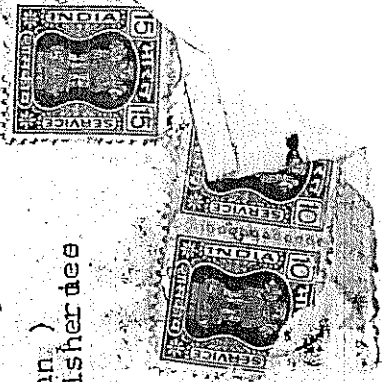
You are therefore requested to renew the same within 30 days from the date of this notice failing which this office will be compelled to take further action against you as per r/ rules in force.

(R.M.Dhawan)
Director of Fisheries

O. I. G. S.

To: Shri. Madhvi Ramani Lovellar
A.N. 34, Meenase Wadda - Netral
Bhandarkar

Directorate of Fisheries to:- The Block Development Officer
Panaji-Goa. Mapsa - Bhandarkar



1803 *Jan 1986*

T. R. 5 (Treasury Rule 58) Original

Received from *Shri. Vasant M. Gauravkar* Dated *24/1/1986*

Neru with latta no. dated *24/1/1986*

the sum of Rupees *Rs. 1200* on account of

in payment of *new registration fees of Sea Gill Hotel - Mumbai - 509 Jan 1986*

Rs. *1200* Signature *[Signature]*

Designation *[Signature]*

ANNEXURE - A4

REGISTERED A/D

No. G14/Bank-Fin/4899/95

16

Directorate of Fisheries
Government of Goa
Dayanand Wadodkar marg
Panaji Goa.

Dated :- 21/2/95

To

Shri Varant M. Govekar
.....
H-N-57, Malme
.....
North Barcher - Goa

Sub :- Completion of Facilities for making
proposal to the Government for sanction
of Subsidy of Rs. 10,000/-

Ref : 1 Your application dated 18-2-94
for the above in the prescribed form.

2. Letter No. S/112/FSH/OSM/94-95
dated from the Block Development Office
2.9.6.9.4. addressed to the Dir
of Fisheries-Panaji.

Sir,

With reference to the above, It is requested to please
arrange Bank finance for purchase of O.B.M. in order to enable
this office to submit a proposal for grant of subsidy of Rs. 10,000/-
by the Government.

2) The pattern of assistance in the current year is that
Bank will finance the loan amount to the extent of the cost of
the Outboard Motor Hypothecating the canoe of the applicant and
considering the cost of canoes as margin money and also taking
into account Rs. 10000/- as Government Subsidy.

3) It is also to clarify for your guidance that once
to sanction of subsidy by the Government, sanction of Bank
you and completion of all the formalities prescribed by the
ries Department, The subsidy amount will be remitted to you
by a crossed Government cheque in the joint name of your Bank
the loan. Further particulars of the O.B.M. fixed on the
will be recorded on the vessel registration certificate of
and the O.B.M. hypothecated to your Bank.

Signature
Sardes
of Fi

ANNEXURE - AS

(17)

MFR Reg - canoe 306-BAZ/503
DIRECTORATE OF FISHERIES
Government of Goa
Dayanand Bandedkar Marg,
Panaji-Goa.

Dated: 17-05-2006



To,
✓ Sh. Vasant Madhu Govenkari
House No. 749
Mapasa, Baidz - 909

SUB: Registration number MFR-306-BAZ of fishing ^{canoe} vessel
named "MADHU & MANISH"

Sir,

With reference to your application dated 04.04.2006 on the subject cited above, I am to inform that following registration Number has been allotted for your vessel.

MFR - 306

You are requested to display the registered number duly carved on both sides of bow and aft end side of the canoe and contact Extension Officer/Gramsevak of Fisheries for verification of displayed number.

Yours faithfully,

(U.S. Desai)
Supdt. of Fisheries (-&T)
for Director of Fisheries

"Issued as authorised"

Copy to:

The Block Development Officer,
Block Development Office,
Mapasa, Baidz - 909

ms.

OMLESHWAR FISHERMEN ASSOCIATION



Firguem Bhat, Nerul, Bardez Goa
Reg. No. 237/Goa-2006

Name of Canoe Owner: Umesh L.
Gorenal

Address: H.No. 749 Maima
Vadolo Nerul Bardez Goa

Mobile No.: 9822156454

Name of Canoe/Vessel: Madhu

V.R.C. No. IND-GA-01-MM-859

Reg. of Net No.: MAP-509

Engine No./Motor No. 6B3K-1013077

Corpus Fund No. _____

Type of Fishing Net: 1) sea gill 2) _____

Base of Operation and Landing Centre: Firangebhatt Nerul

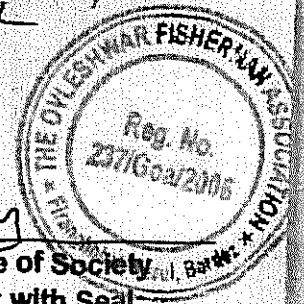
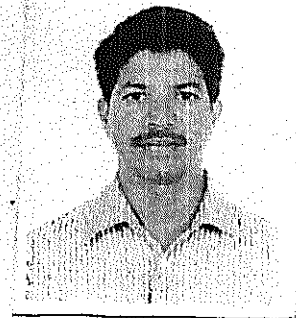
Name & Address of Petrol Pump: Chamundeshwar petroleum
Nerul

Place: Nerul

Date: Jan-2023 to Dec-2023

Signature of Canoe Owner

Signature of Society
Authority with Seal



119
ANNEXURE - A7

19

DIRECTORATE OF FISHERIES
Govt. of Goa
Panaji-Goa

023

ORIGINAL
G.A.R. 5

FORM
See Rule 22(i)
RECEIPT

6724

Received from Mr. Umesh L. Govekar 10/12/2018

with letter No. Nenul

Dated 20 the sum of ₹ 200/-

(Rupees Two hundred only) in cash/by
~~cheque~~ by Bank draft on account of Renewal of Season in

Payment of UC. MAP - 50g for the year 2019.

[Signature]

Signature
Fisheries Officer
Directorate of Fisheries
Panaji-Goa

₹ 200/-

ANNEXURE-A8

8781

ORIGINAL
G.A.R. 5

FORM
See Rule 22(i)
RECEIPT

Received from Umesh ~~Govdekar~~ ^{Laxman 15/11/2019}
with letter No. D/O H. No 747, At Maisme, Mesead
dated 20 the sum of ₹ 600/-
(Rupees Six Hundred only) in cash/by
cheque/by Bank draft on account of Renewal of Fishin
ment of License on Canoe No. IND-GAR-01
MM-559 newly in MADHU for the
Year 2020
600/-
Signature
Designation

ORIGINAL
G.A.R. 5

FORM
See Rule 22(i)
RECEIPT

No. 21/03/2018
Received from Mr. Umesh L. Govdekar
with letter No. Neml
dated 20 the sum of ₹ 16/-
(Rupees Sixteen only) in cash/by
cheque/by Bank draft on account of Temporary ID Card
payment of for the year 2018.
Signature

₹ 16/-

Designation
Fisheries Officer
Directorate of Fisheries
Panaji-Goa

ANNEXURE-A9 COLLY

006335
G.A.R. 5

DIRECTORATE OF REGISTRATION
Govt. of Goa
Panaji-Goa
FORM RECEIPT

No. 27-12-2013 00010
20

Received from Shri: Umesh L. Govekar
with Letter No. New

dated 20 the sum of Rs. 300/-
(Rupees Three hundred only)

in cash/by cheque/by Bank draft on account of Renewal
of Mech. Fitting Course
license MR-432-BA2 in payment
of for the year 2014

(Signature)

(Signature)

Signature

300/-

Designation

006335

G.A.R. 5

DIRECTORATE FORM
Govt. of Goa
Panaji RECEIPT

No. 00009
Received from Shri. Umesh L. Govekar 27-12-2013
with Letter No. New
dated _____ 20 _____ the sum of Rs. 80/-
(Rupees Eighty only)

in cash/by cheque/by Bank draft on account of Renewal
of Sea fill net lease
MAP-509 for the year _____ in payment
of 2014


Signature

PO/ _____
Designation

DIRECTORATE OF FISHERIES G.A.R. 5
GOVT. OF GOA
PANAJI - GOA
RECEIPT

No. 6136

~~050~~
55
2015/11/10

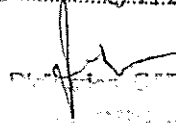
Received from Umesh Gowenkav

with Letter No. Nerul

dated 15/11/10 20 the sum of Rs. 3000

(Rupees Three hundred only)

in cash/by cheque/by Bank draft on account of
Renewal of Fishing licence
for motorised canoe in payment
of No. MER-432 - BAZ for
2011


Signature

Rs. 3000

Designation

FORM
DIRECTORATE OF FISHERIES
PANAJI GOA
RECEIPT

G.A.R. 5

038

No. 0 6208

21/12/2011

Received from Shri Umesh L. Golekar

with Letter No. None

dated 21/12/2011 the sum of Rs. 300/-

(Rupees Three hundred only)


in cash/by cheque/by Bank draft on account of

Revised License for Medicines

Commo No. NFK-432-BH2 in payment

of for the year 2012

Rs. 300/-


Signature
Fisheries Officer,
Department of Fisheries,
Govt. of Goa,
Panaji

FORM G.A.R. 5
DIRECTORATE OF FISHERIES
GOVT. OF GOA
PAN RECEIPT

No. 6136

055
54
20/11/10

Received from Dimesh L. Govenkar

with Letter No. Nerul

dated 15/11/10 20 the sum of Rs. 807

(Rupees Eighty only)

in cash/by cheque/by Bank draft on account of
Renewal of net for Seagill
net licence No M.A.P. in payment
of SOG for the year 2011

Signature Officer,
Department Sigmidtheries,
Govt. of Goa.
R. A. Designation

Rs. 807

DIRECTORATE OF FISHERIES G.A.R. 5
P. (Sea) III-22(7)

RECEIPT

0 6 208

No.

21/12/2011

Received from

Shri. Venkaj L. Govekar

with Letter No.

Herul

dated

21/12/2011

the sum of Rs.

80/-

(Rupees


Eighty only

in cash/by cheque/by Bank draft on account of

Renewal of License for Sea
gillnet No. MHP-509 in payment
of the year 2012

Rs.

80/-


Signature
Fisheries Officer,
Department of Fisheries
Govt. of Goa
D. A. Bardez

DIRECTORATE OF FISHERIES
G. A. BLDG. OF GOA

06053 [See Rule 23(6)] II - GOA.

RECEIPT

No. _____
Received from Umesh L. Govenkari ^{20 30/12/09} with
Letter No. Nevul dated _____ 20 _____
the sum of Rupees Eighty only
in cash
by cheque on account of Renewal of Sea gill
by Bank draft not No MAP 509 for Me in payment
of Year 2010

[Signature]
Fisheries Officer,
Department of Fisheries,
G. A. Bldg. Designation
B. D. O. Bardez

Rs. 80/-

06053

FORM

ORIGINAL 28

G. A. R. 5

Director of Fisheries
GOVT. OF GOA
PANAJI GOA

No. _____
Received from Umesh Cavenkar with
Letter No. Neryul dated 20 30/12/10
the sum of Rupees Five hundred only
in cash
by cheque on account of Renewal of Motorboat
by Bank draft fishing Conoe No MFR-432 BAZ in payment
of for the year 2010

Rs. 500/-

Fisheries Dept.
Initials _____
Designation _____
B. D. O. _____

006483

FORM

G.A.R. 5

[See Rule 22(i)]

DIRECTORATE OF FISHERIES
Govt. of Goa
Panaji-Goa

019

No.

14/12/2015

Received from

Shri Umesh L. Goleca

with Letter No.

NCL/

dated

20

the sum of Rs. 200/-

(Rupees

Two hundred only)

in cash/by cheque/by Bank draft on account of... Renewed
of seagill net licence
MAP-509 for the ... in payment
of Year 2016

(Signature)
Signature

Rs. 200/-

Designation

30

006602
FORM

G.A.R. 5

DIRECTORATE OF FISHERIES
Govt. of Goa
Panaji-Goa

[See Rule 22(i)]

018

No. 14/12/2015
Received from Shri. Umesh L. Govekar
with Letter No. NEX/1
dated 20 the sum of Rs. 600/-
(Rupees Six hundred only)

in cash/by cheque/by Bank draft on account of Renewal
of fishing canoe licence
IND-CA-01-MM-859 in payment
of MFR 432-13A2 Jay 2016

(Signature)
Signature

Rs. 600/-

Assistant Officer,
Department of Fisheries

06421

FORM

G.A.R. 5

[See Rule 22(A)]
DIRECTORATE OF FISHERIES
Goa
Panaji-Goa

049

No. 26/12/2014

Received from Shri Umesh L. Govekar

with Letter No. Nerul

dated 20 the sum of Rs. 200/-

(Rupees Two hundred only)

in cash/by cheque/by Bank draft on account of Renewal
of sea gill net license
MAP-509 for the in payment
of Year 2015

[Signature]

Signature

Assistant Officer,
Department of Fisheries

Rs. 200/-

06421

FORM

G.A.R.

[See Rule 22(i)]

DIRECTORATE OF FISHERIES
Govt. of Goa
Panaji-Goa

050

No. 26/12/2014

Received from Shri. Umesh L. Govekar

with Letter No. Neryu

dated 20 the sum of Rs. 600/-

(Rupees Six hundred only)

in cash/by cheque/by Bank draft on account of Renewal of fishing vessel licence

IND-GA-01-MM-859 in payment

of MFR-432-BAZ for 2015

[Signature]
Signature

Rs. 600/-
Designation

ANNEXURE-A10

OVLESHWAR FISHERMEN ASSOCIATION



Firguem Bhat, Nerul, Bardez Goa
Reg. No. 237/Goa-2006

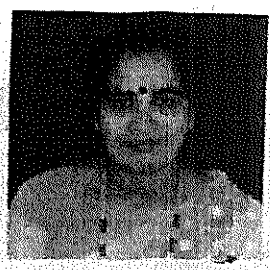
Name of Canoe Owner: Varilo

Varant Goveual

Address: Caro Waddo

Nerul Bardez - Goa.

Mobile No.: 9822580770



Name of Canoe/Vessel: Shree Ganesh

V.R.C. No. IND-GA-01-MM-1343

Reg. of Net No.: MAP-1421

Engine No./Motor No. 6B3K-1014099

Corpus Fund No. _____

Type of Fishing Net: 1) Sea gill 2) _____

Base of Operation and Landing Centre: Firangebhatt Nerul

Name & Address of Petrol Pump: Chamundeswar petroleum
Nerul

Place: Nerul

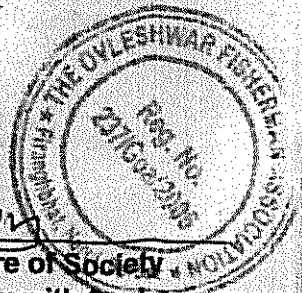
Date: Jan-2023 to Dec-2023

Signature of Canoe Owner

दीपा वसंत गोवेकार

Balanga

Signature of Society
Authority with Seal



No. 0 6208 21/12/2011
 Received from Smt. Vanita V. Govekar
 with Letter No. Nerul
 dated 21/12/2011 the sum of Rs. 300/-
 (Rupees Three hundred only)
 in cash/by cheque/by Bank draft on account of
 Renewal of licence for motorised
 canoe No. MFR-479-BAZ in payment
 of for the year 2012

300/-
 Signature
 Fisheries Officer,
 Department of Fisheries,
 Govt. of Goa,
 R. D. A. Bardez

006335

No. 27-12-2013
 Received from Smt. Vanita V. Govekar
 with Letter No. Nerul
 dated 27-12-2013 the sum of Rs. 300/-
 (Rupees Three hundred only)
 in cash/by cheque/by Bank draft on account of
 Renewal
 of Mech. fishing canoe licence
 MFR-479-BAZ for in payment
 of the year 2014

300/-
 Signature
 Fisheries Officer,
 Department of Fisheries,
 Govt. of Goa,
 R. D. A. Bardez

No. 6136 20/12/11
 Received from Vanita Vasant Govekar
 with Letter No. Nerul
 dated 15/11/10 20 the sum of Rs. 300/-
 (Rupees Three hundred only)
 in cash/by cheque/by Bank draft on account of
 Fishing licence for motorised
 fishing canoe No. in payment
 of MFR-479-BAZ for the year
 2011

300/-
 Signature
 Fisheries Officer,
 Department of Fisheries,
 Govt. of Goa,
 R. D. A. Bardez

No. 0 6208 21/12/2011
 Received from Smt. Vanita V. Govekar
 with Letter No. Nerul
 dated 21/12/2011 the sum of Rs. 80/-
 (Rupees Eighty only)
 in cash/by cheque/by Bank draft on account of
 Renewal of licence for sea gill
 net No. MAP-1421 for in payment
 of the year 2012

80/-
 Signature
 Fisheries Officer,
 Department of Fisheries,
 Govt. of Goa,
 R. D. A. Bardez

06421

FORM [See Rule 22(i)]

135

DIRECTORATE OF FISHERIES 051
Govt. of Goa
Panaji-Goa

No. 26/12/2014

Received from Smt. Venita V. Govekar

with Letter No. NERU

dated 20 the sum of Rs. 200/-

Rupees Two hundred only

in cash/by cheque/by Bank draft on account of Renewal of sea gill net license MAP-1421 for the year 2015 in payment of

(Signature)
Signature

Fisheries Officer,
Department of Fisheries,
Govt. of Goa,
Panaji-Goa

Rs. 200/-

Govt. Ptg. Press, Panaji-Goa-S/5/5,000-42011

06421

FORM [See Rule 22(i)]

G.A.R. 5

DIRECTORATE OF FISHERIES 052
Govt. of Goa
Panaji-Goa

No. 26/12/2014

Received from Smt. Venita V. Govekar

with Letter No. NERU

dated 20 the sum of Rs. 600/-

(Rupees Six hundred only)

in cash/by cheque/by Bank draft on account of Renewal of sea gill fishing license IND-GA-01-MM-1343 of MFR-479-BA2 for 2015 in payment of

(Signature)
Signature

Fisheries Officer,
Department of Fisheries,
Govt. of Goa,
Panaji-Goa

Rs. 600/-

Govt. Ptg. Press, Panaji-Goa-S/5/5,000-42011

1

006483

G.A.R. 5

FORM 017
DIRECTORATE OF FISHERIES
Govt. of Goa
Panaji-Goa
RECEIPT

No. 14/12/2015

Received from Smt. Venita V. Govekar

with Letter No. NERU

dated 20 the sum of Rs. 200/-

Rupees Two hundred only

in cash/by cheque/by Bank draft on account of Renewal of S.G. net MAP-1421 for the year 2016 in payment of

(Signature)
Signature

Fisheries Officer,
Department of Fisheries,
Govt. of Goa,
Panaji-Goa

Rs. 200/-

Govt. Ptg. Press, Panaji-Goa-S/5/5,000-42011

006483

G.A.R. 5

FORM 016
DIRECTORATE OF FISHERIES
Govt. of Goa
Panaji-Goa
RECEIPT

No. 14/12/2015

Received from Smt. Venita V. Govekar

with Letter No. NERU

dated 20 the sum of Rs. 600/-

(Rupees Six hundred only)

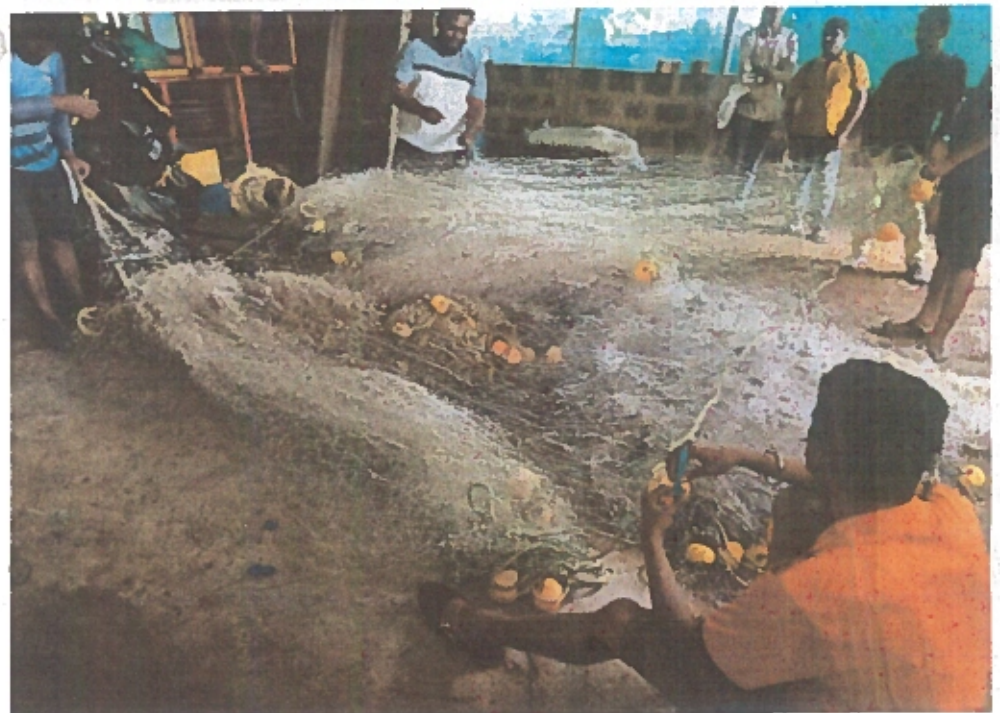
in cash/by cheque/by Bank draft on account of Renewal of canoe license IND-GA-01-MM-1343 of MFR-479-BA2 for 2016 in payment of

(Signature)
Signature

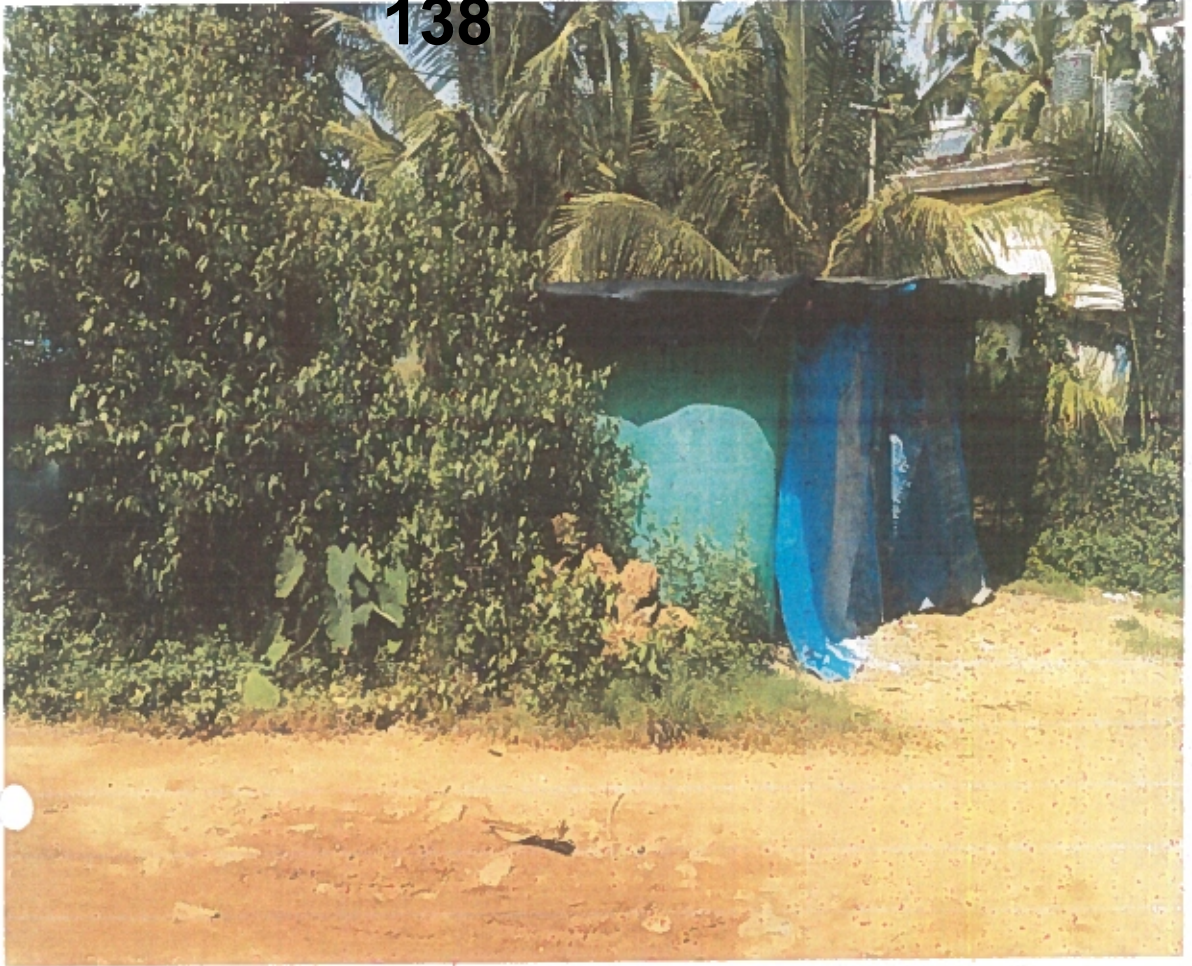
Fisheries Officer,
Department of Fisheries,
Govt. of Goa,
Panaji-Goa

Rs. 600/-

Govt. Ptg. Press, Panaji-Goa-S/5/5,000-42011









40

140



141

142





143

43

MAPUSA MUNICIPAL MARKET

FISH VENDOR ASSOCIATION

8/90A 1709



Seemati Govender

Nurul



Seeg

Seal

Signature

